NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

C.P. (IB)/190(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: BANK OF MAHARASHTRA V/s MR. RAMESH DATTATRAY SAWANT

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Subir Kumar a/w Ms. Disha Shah a/w Ms. Ayushi Adhikari i/b SDS Advocates Ld. Counsel for Petitioner present. Ms. Kartikee Korgaonkar, Ld. Counsel for RP present. None present for the Personal Guarantor.
2. Ld. Counsel for the Financial Creditor seeks further time to file rejoinder. Time granted.
3. List this matter for final hearing on **01.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/